



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 430 of 2021

This the 19th day of March, 2021

(Through Physical Hearing)

Hon'ble Mr. Pradeep Kumar, Member (A)

Manohar Singh Chana, (Aged 77 Years)
S/o (L) Sh. Sampuran Singh,
Ex. ACIO-II/IB,
R/o B-33, Bhagwati Garden,
Uttam Nagar, New Delhi-59

..... Applicant

(through applicant in person)

Versus

1. Union of India,
Through the Secretary,
Ministry of Home Affairs,
North Block, New Delhi- 1

2. The Director,
Intelligence Bureau (MHA),
North Block, New Delhi-1

... Respondent

(through Advocate Sh. Akash Aggrawal for Sh. Hanu Bhaskar)



ORDER (Oral)

Applicant appeared in person and argued the case for some time. Learned proxy counsel Sh. Akash Aggrawal appeared on behalf of Sh. Hanu Bhaskar, learned counsel for the respondents.

After arguing for some time, applicant appearing in person sought permission of this Court to withdraw the OA with liberty to seek remedy as per law.

Permission is granted. OA stands dismissed as withdrawn.

(Pradeep Kumar)
Member (A)

Sarita/pinky